GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:2476
ANSWERED ON:28.03.2012
AI PILOT STRIKE
Ajay Kumar SHRI ;Bhoi Shri Sanjay;Paranjpe Shri Anand Prakash

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether a section of Air India pilots have threatened to go on strike from 1st April, 2012;
- (b) if so, the details thereof;
- (c) the main demands of such pilots; and
- (d) the action taken/being taken by the Government in this regard?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

(a),(b),(c)and(d): Yes, Madam. Joint forum of various Unions / Associations / Guilds of Air India have served a notice to CMD, Air India that they will not be reporting to work on 2nd April, 2012 unless their pending dues as on 21.03.2012 are cleared by 31.03.2012. The Management of Air India is in constant dialogue with the representatives of various Unions / Associations /Guilds in order to redress their grivance.